

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttam Galva Steels Ltd. Appellant(s)

Versus

**Maharashtra State Electricity Transmission
Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.3

ORDER

The learned counsel for the contesting Respondent is absent.

Post the matter on **17.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js